

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-302
IB - 2728/ND/2019

IN THE MATTER OF:

M/s Om Logistics Ltd.

Vs

M/s Servel India Pvt. Ltd.

....Applicant

....Respondent

SECTION

Under Section 9 of IBC, 2016

Order delivered on 04.12.2019

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

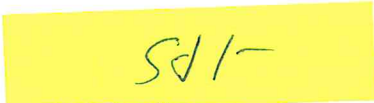
PRESENT:

For the Applicant : Adv. Mahe Zehra

For the Respondent :

ORDER

Ld. Counsel for the respondent has put in appearance and seeks time to file reply. One last opportunity is being given to file the reply. No further opportunity will be given. List the case for 09.01.2020.


(SUMITA PURKAYASTHA)
MEMBER (T)


(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

LV